## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 212 OF 2016 &</u> IA NOS. 459, 460 & 525 OF 2016

Dated: 27th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maruti Clean Coal & Power Ltd. ... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sumit Goel

Mr. Tanuj Agarwal Mr. Sonal Gupta

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee

Mr. Deep Rao for R.1

Mr. Alok Shankar for R.2

## <u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the matter for further hearing on <u>31.08.2017</u>. In the meantime, learned counsel for the parties may file written submissions on or before 21.08.2017 after serving copy on the other side.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson